

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 19th December, 2024

No.HC.VII-08/2024/11915/A. Shri Nityananda Talukdar, Additional District & Sessions Judge, No.1, Kamrup (M), Guwahati is transferred and posted as Member MACT, Nalbari vice Smti. Malaya Deb Dey, already retired on attaining the age of superannuation.

Shri Talukdar will hand over charge of his Court and Office to the District & Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2024/11916/A. Shri Sushil Kumar Kabra, Additional District & Sessions Judge, No.2, Kamrup (M), Guwahati is posted as Additional District & Sessions Judge, Kamrup (M) No.1, Guwahati vice Shri Nityananda Talukdar transferred.

Shri Kabra will hand over charge of his Court and Office to the District & Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-08/2024/11917/A. Shri Nisanta Goswami, Additional District & Sessions Judge, FTC No.3, Kamrup (M), Guwahati is posted as Additional District & Sessions Judge, Kamrup (M) No.2, Guwahati vice Shri Sushil Kumar Kabra posted in the same station.

Shri Goswami will hand over charge of his Court and Office to the District & Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-08/2024/11918/A. Shri Narayan Upadhyaya, Additional District & Sessions Judge, FTC, Cachar, Silchar is transferred and posted as Additional District & Sessions Judge, FTC No.3, Kamrup (M), Guwahati vice Shri Nisanta Goswami posted in the same station.

Shri Upadhyaya will hand over charge of his Court and Office to the District & Sessions Judge, Cachar, Silchar and proceed to join his new assignment immediately.

No.HC.VII-08/2024/11919/A. Shri Rana Dutta, Civil Judge (Sr. Div), Baksa is posted as Additional District & Sessions Judge, Baksa on promotion vice Smti. Monmee Sarma transferred.



Shri Dutta will hand over charge of his Court and Office to District & Sessions Judge, Baksa and join his new assignment immediately.

No.HC.VII-08/2024/11920/A. Smti. Rani Boro, Civil Judge (Sr. Div) Barpeta is transferred and posted as Additional District & Sessions Judge-cum-Special Judge, POCSO, Udaiguri on promotion vice Smti. Ranjita Agarwalla already transferred.

Smti. Boro will hand over charge of her Court and Office to the District & Sessions Judge, Barpeta and proceed to join her new assignment immediately.

No.HC.VII-08/2024/11921/A. Shri Bankim Sarma, Chief Judicial Magistrate, Majuli is transferred and posted as Additional District & Sessions Judge, FTC, Cachar, Silchar on promotion vice Shri Narayan Upadhyaya transferred.

Shri Sarma will hand over charge of his Court and Office to District & Sessions Judge, Majuli and proceed to join his new assignment immediately.

No.HC.VII-08/2024/11922/A. Md. Mishbahul Hassan Ansari, Civil Judge (Sr. Div) Morigaon is posted as Additional District & Sessions Judge, Morigaon on promotion vice Smti. Angjeeta Mahanta already transferred .

Shri Ansari will hand over charge of his Court and Office to District & Sessions Judge, Morigaon and proceed to join his new assignment immediately.

No.HC.VII-08/2024/11923/A. Dr. Partha Sarathi Bhattacharjee, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Charaideo is transferred on promotion and posted as Additional District & Sessions Judge, FTC, Hojai vice Shri Nogen Senabaya Deori already transferred.

Dr. Bhattacharjee will hand over charge of his Court and Office to District & Sessions Judge, Charaideo and proceed to join his new assignment immediately.

No.HC.VII-08/2024/11924/A. In exercise of the power conferred **under Sub-Section (3) of Section 8 of the Bharatiya Nagarik Suraksha Sanhita, 2023**, the High Court is pleased to appoint the following Officers as Additional Sessions Judge of the Sessions Division/ jurisdiction with Head-quarters as shown below against their names to exercise such powers within local limits of their respective jurisdiction with effect from the date of assuming charge as such:-

Sl. No	Name of Officer	Sessions Divisions/District	HeadQuarter/ Station
1.	Shri Rana Dutta	Baksa	Baksa
2.	Smti. Rani Boro	Udaiguri	Udaiguri
3.	Shri Bankim Sarma	Cachar	Silchar

4.	Md. Mishbahul Hassan Ansari	Morigaon	Morigaon
5.	Dr.Partha Sarathi Bhattacharjee	Hojai	Hojai

No.HC.VII-08/2024/11925/A. Smti. Syeda Farida Afzal Zinnat, Chief Judicial Magistrate, Hojai is transferred and posted as Secretary, District Legal Services Authority, Dhubri vice Smti. Achma Rahman transferred.

Smti. Zinnat will hand over charge of her Court and Office to District & Sessions Judge, Hojai and proceed to join her new assignment immediately.

No.HC.VII-08/2024/11926/A. Smti. Achma Rahman, Secretary, District Legal Services Authority, Dhubri is transferred and posted as Civil Judge(Sr. Div), Baksa vice Shri Rana Dutta transferred on promotion.

Smti. Rahman will hand over charge of her Court and Office to District & Sessions Judge-cum-Chairperson, District Legal Services Authority, Dhubri and proceed to join her new assignment immediately.

No.HC.VII-08/2024/11927/A. Smti. Sagarika Borpujari, Secretary, District Legal Services Authority, Sivasagar is transferred and posted as Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Charaideo vice Dr. Partha Sarathi Bhattacharjee transferred on promotion.

Smti. Borpujari will hand over charge of her Court and Office to District & Sessions Judge-cum-Chairperson, District Legal Services Authority, Sivasagar and proceed to join her new assignment immediately.

No.HC.VII-08/2024/11928/A. Smti. Sutapa Bhusan, Additional Chief Judicial Magistrate, Kamrup (M), Guwahati is transferred and posted as Civil Judge (Sr. Div), Dibrugarh vice Dr. Siddhartha Shankar Sharma transferred.

Smti. Bhusan will hand over charge of her Court to the Chief Judicial Magistrate, Kamrup(M), Guwahati and proceed to join her new assignment immediately.

No.HC.VII-08/2024/11929/A. Smti. Karuna Devi, Additional Chief Judicial Magistrate, Karbi Anglong is transferred and posted as Chief Judicial Magistrate, Hojai vice Smti. Syeda Farida Afzal Zinnat transferred as Secretary, DLSA, Dhubri.

Smti. Devi will hand over charge of her Court to the Chief Judicial Magistrate, Karbi Anglong and proceed to join her new assignment immediately.

No.HC.VII-08/2024/11930/A. Dr. Siddhartha Shankar Sharma, Civil Judge (Sr. Div), Dibrugarh is transferred and posted as Chief Judicial Magistrate, Majuli vice Shri Bankim Sarma transferred on promotion.

Dr. Sharma will hand over charge of his Court and Office to the District & Sessions Judge, Dibrugarh and proceed to join his new assignment immediately.

No.HC.VII-08/2024/11931/A. Smti. Mridusmita Hazarika, Addl. Chief Judicial Magistrate, Barpeta, is posted as Civil Judge (Sr.Div), Barpeta vice Smti. Rani Boro transferred on promotion.

Smti. Hazarika will hand over charge of her Court to the Chief Judicial Magistrate, Barpeta and join her new assignment immediately.

No.HC.VII-08/2024/11932/A. The High Court has been pleased to promote the following Officers in Grade-III of the Assam Judicial Services to Grade-II of the said service. They will draw usual scale of pay and other allowances as admissible under the Rules from the date of assuming charge. They will be on officiation as per the Assam Judicial Service Rules, 2003 (as amended up to date).

Names of the Officers:-

1. Smti. Rubina Yasmin, Sub-Divisional Judicial Magistrate (M), Bajali.
2. Shri Devabrata Kalita, Sub-Divisional Judicial Magistrate (M), Abhayapuri.
3. Syed Tabshir Alam, Sub-Divisional Judicial Magistrate (M), Hojai.
4. Smti. Talat Nasrat Jabin, Sub-Divisional Judicial Magistrate (M), Gohpur.
5. Shri Saumarjyoti Dutta, Sub-Divisional Judicial Magistrate (M), Nazira.
6. Smti. Al Moohmina Muzzammil, Sub-Divisional Judicial Magistrate (M), Lakhipur, Cachar.

No.HC.VII-08/2024/11933/A. Smti. Rubina Yasmin, Sub-Divisional Judicial Magistrate (M), Bajali is transferred and posted as Secretary, District Legal Services Authority, Dhemaji on promotion against the vacancy occurred due to compulsory retirement of Shah Syed Ahadur Rahman.

Smti. Yasmin will hand-over charge of her Court and Office to the Chief Judicial Magistrate, Bajali and proceed to join her new assignment immediately.

No.HC.VII-08/2024/11934/A. Shri Devabrata Kalita, Sub-Divisional Judicial Magistrate (M), Abhayapuri is transferred on promotion and posted as Additional Chief Judicial Magistrate, Barpeta vice Smti. Mridusmita Hazarika transferred.

Shri Kalita will hand over charge of his Court and Office to the Chief Judicial Magistrate, Bongaigaon and proceed to join his new assignment immediately.

No.HC.VII-08/2024/11935/A. Syed Tabshir Alam, Sub-Divisional Judicial Magistrate (M), Hojai is transferred on promotion and posted as Additional Chief Judicial Magistrate, Karbi Anglong vice Smti. Karuna Devi transferred.

Syed Alam will hand over charge of his Court to the District & Sessions Judge, Hojai and proceed to join his new assignment immediately

No.HC.VII-08/2024/11936/A. Smti. Talat Nasrat Jabin, Sub-Divisional Judicial Magistrate (M), Gohpur is transferred on promotion and posted as Additional Chief Judicial Magistrate, Hojai.

Smti. Jabin will hand over charge of her Court and Office to the Chief Judicial Magistrate, Biswanath and proceed to join her new assignment immediately.

No.HC.VII-08/2024/11937/A. Shri Saumarjyoti Dutta, Sub-Divisional Judicial Magistrate (M), Nazira is transferred on promotion and posted as Secretary, District Legal Services Authority, Sivasagar vice Smti. Sagarika Borpujari transferred.

Shri Dutta will hand over charge of his Court and Office to the Chief Judicial Magistrate, Sivasagar and join his new assignment immediately.

No.HC.VII-08/2024/11938/A. Smti. Al Moohmina Muzzammil, Sub-Divisional Judicial Magistrate (M), Lakhipur, Cachar is transferred on promotion and posted as Additional Chief Judicial Magistrate, Kamrup (M), Guwahati vice Smti. Sutapa Bhusan transferred.

Smti. Muzzammil will hand over charge of her Court and Office to the Chief Judicial Magistrate, Cachar, Silchar and proceed to join her new assignment immediately.

No.HC.VII-08/2024/11939/A. In exercise of the power delegated to the High Court under the provision of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (as amended up to date), the High Court is pleased to invest the following officers with the power to try suits cognizable by such Civil Courts;-

Sl. No	Name of Officer	District	Head Quarter/Station
1.	Smti Achma Rahman	Baksa	Baksa
2.	Smti. Sutapa Bhusan	Dibrugarh	Dibrugarh
3.	Smti. Mridusmita Hazarika	Barpeta	Barpeta

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No.HC.VII-08/2024/11940/A In exercise of the powers conferred under **Sub-Section (1) of Section 10 of the Bharatiya Nagarik Suraksha Sanhita, 2023**, the High Court is pleased to appoint the following Officers in Grade II of the Assam Judicial Services, as **Chief Judicial Magistrate** of the District with Head Quarters as shown below against their names with effect from the date of their assuming charge as such;

Sl. No	Name of Officer	District	Head Quarter/Station
1	Smti. Sagarika Borpujari	Charaideo	Charaideo
2	Smti. Karuna Devi	Hojai	Hojai
3	Dr. Siddhartha Shankar Sharma	Majuli	Majuli

No.HC.VII-08/2024/11941/A. In exercise of the power conferred under **Sub-Section (2) of Section 10 of the Bharatiya Nagarik Suraksha Sanhita, 2023**, the High Court is pleased to appoint the following Officers as **Additional Chief Judicial Magistrate** of the District with headquarter as shown below against their names with effect from the date of their assuming charge as such;

Sl. No	Name of Officer	District	Head Quarter/Station
1.	Shri Devabrata Kalita	Barpeta	Barpeta
2.	Shri Syed Tabshir Alam	Karbi Anglong	Diphu
3.	Smti. Al Moohmina Muzzammil	Kamrup (M)	Guwahati

No.HC.VII-08/2024/11942/A. Shri Manish Yadav, Sub-Divisional Judicial Magistrate (M), Naharkatia, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Nazira, vice Sri Saumarjyoti Dutta transferred on promotion.

Shri Yadav will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dibrugarh and proceed to join his new assignment immediately

No.HC.VII-08/2024/11943/A. Shri Subarno Jyoti Deb, Sub-Divisional Judicial Magistrate (M), Titabor is transferred and posted as Sub-Divisional Judicial Magistrate (M), Lakhipur, Cachar vice Smti. Al Moohmina Muzzammil transferred on promotion.

Shri Deb will hand over charge of his Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join his new assignment immediately

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No.HC.VII-08/2024/11944/A. Smti. Zafreena Begum, Sub-Divisional Judicial Magistrate (S), Bongaigaon is transferred and posted as Sub-Divisional Judicial Magistrate (M), Abhayapuri vice Shri Devabrata Kalita transferred on promotion.

Smti. Begum will hand over charge of her Court to the Chief Judicial Magistrate, Bongaigaon and proceed to join her new assignment immediately.

No.HC.VII-08/2024/11945/A. Shri Pronab Kumar Nath, Sub-Divisional Judicial Magistrate (S), North Lakhimpur, Lakhimpur is transferred and posted as Sub-Divisional Judicial Magistrate (M), Naharkatia vice Shri Manish Yadav transferred.

Shri Nath will hand over charge of his Court to the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and proceed to join his new assignment immediately.

No.HC.VII-08/2024/11946/A. Smti. Rupashree Deb, Sub-Divisional Judicial Magistrate (S) No. 2, Kamrup (M), Guwahati is transferred and posted as Sub-Divisional Judicial Magistrate (M), Hojai vice Shri Syed Tabshir Alam transferred on promotion.

Smti. Deb will hand over charge of her Court to the Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

No.HC.VII-08/2024/11947/A. Smti. Prarthana Neog, Sub-Divisional Judicial Magistrate (S) Nagaon is transferred and posted as Sub-Divisional Judicial Magistrate (M), Bajali vice Smti. Rubina Yasmin transferred on promotion.

Smti. Neog will hand over charge of her Court and Office to the Chief Judicial Magistrate, Nagaon and proceed to join her new assignment immediately

No.HC.VII-08/2024/11948/A. Smti. Sibani Dutta, Sub-Divisional Judicial Magistrate (S), Chirang is transferred and posted as Sub-Divisional Judicial Magistrate (M), Gohpur vice Smti. Talat Nasrat Jabin transferred on promotion.

Smti. Dutta will hand over charge of her Court to the Chief Judicial Magistrate, Chirang and proceed to join her new assignment immediately

No.HC.VII-08/2024/11949 /A. Shri Anurup Bordoloi, Civil Judge (Jr. Div) No.1, Kamrup (M), Guwahati is transferred and posted as Sub-Divisional Judicial Magistrate (S), Nagaon vice Shri Prarthana Neog transferred.

Shri Bordoloi will hand over charge of his Court and Office to District & Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2024/11950/A. Smti. Sparsita Garg, Sub-Divisional Judicial Magistrate (S), Jorhat is transferred and posted as Sub-Divisional Judicial Magistrate (M), Titabor vice Shri Subarno Jyoti Deb transferred.

Smti. Garg will hand over charge of her Court to Chief Judicial Magistrate, Jorhat and proceed to join her new assignment immediately.

No.HC.VII-08/2024/11951/A In exercise of the power conferred **under Sub-Section (3) of Section 10 of the Bharatiya Nagarik Suraksha Sanhita, 2023**, the High Court is pleased to invest the below mentioned Officer in Grade III of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and post him as Sub-Divisional Judicial Magistrate (S) at the station/headquarter in the district shown below against his name with effect from the date of their assuming charge as such.

Sl. No	Name of Officer	District	Head Quarter/Station
1.	Shri Anurup Bordoloi	Nagaon	Nagaon

N.B: As this notification is uploaded in the official website of Gauhati High Court, all concerned officers are requested to print out copies of the notification and no individual copies will be sent.

By Order,

Sd/- C. B. Gogoi

REGISTRAR (VIGILANCE)

Memo **No.HC.VII-08/2024/11952-12000/A**

Dated 19.12.2024

Copy to:-

- 1.The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary, Legislative Department, Dispur, Government of Assam
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Session Judge, _____
5. The Principal Judge, Family Court No.I, II and III Kamrup, Guwahati/Cachar/Silchar/Barpeta/Dhubri/ Nalbari
6. The Presiding Officer, Industrial Tribunal, Guwahati, Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/Dibrugarh
8. The Special Judge, Assam, Guwahati.

9. The Special Judge, CBI & NIA, Assam, Guwahati.
10. The Member, MACT No.1, 2 & 3 Kamrup (M), Guwahati/ Dhubri/ Nagaon/ Nalbari/Barpeta/Silchar/Sonitpur, Tezpur/ Goalpara/Kamrup, Amingaon
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati. He is requested to release the following Officers namely;
 - i. Smti. Achma Rahman from the post of Secretary, District Legal Services Authority, Dhubri and in her place appoint Smti. Syeda Farida Afzal Zinnat, Chief Judicial Magistrate, Hojai, as Secretary, District Legal Services Authority, Dhubri.
 - ii. Smti. Sagarika Borpujari from the post of Secretary, District Legal Services Authority, Sivasagar and in her place appoint Shri Saumarjyoti Dutta, SDJM (M), Nazira as Secretary, District Legal Services Authority, Sivasagar.
 - iii. He is also requested to appoint Smti. Rubina Yasmin, SDJM(M), Bajali as Secretary, District Legal Services Authority, Dhemaji and
12. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Chief Judicial Magistrate _____
14. Shri Nityananda Talukdar, Additional District & Sessions Judge, No.1, Kamrup (M), Guwahati.
15. Shri Sushil Kumar Kabra, Additional District & Sessions Judge, No.2, Kamrup (M), Guwahati.
16. Shri Nisanta Goswami, Additional District & Sessions Judge, FTC No.3, Kamrup (M), Guwahati.
17. Shri Narayan Upadhyaya, Additional District & Sessions Judge, FTC, Cachar, Silchar.
18. Shri Rana Dutta, Civil Judge (Sr. Div), Baksa.
19. Smti. Rani Boro, Civil Judge (Sr. Div) Barpeta.
20. Shri Bankim Sarma, Chief Judicial Magistrate, Majuli.
21. Md. Mishbahul Hassan Ansari, Civil Judge (Sr. Div) Morigaon.
22. Dr. Partha Sarathi Bhattacharjee, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Charaideo.
23. Smti. Syeda Farida Afzal Zinnat, Chief Judicial Magistrate, Hojai.
24. Smti. Achma Rahman, Secretary, District Legal Services Authority, Dhubri.
25. Smti. Sagarika Borpujari, Secretary, District Legal Services Authority, Sivasagar.
26. Smti. Sutapa Bhusan, Additional Chief Judicial Magistrate, Kamrup (M), Guwahati.
27. Smti. Karuna Devi, Additional Chief Judicial Magistrate, Karbi Anglong.
28. Dr. Siddhartha Shankar Sharma, Civil Judge (Sr. Div), Dibrugarh.
29. Smti. Mridusmita Hazarika, Addl. Chief Judicial Magistrate, Barpeta.
30. Smti. Rubina Yasmin, Sub-Divisional Judicial Magistrate (M), Bajali.
31. Shri Devabrata Kalita, Sub-Divisional Judicial Magistrate (M), Abhayapuri.
32. Shri Syed Tabshir Alam, Sub-Divisional Judicial Magistrate (M), Hojai.
33. Smti. Talat Nasrat Jabin, Sub-Divisional Judicial Magistrate (M), Gohpur.
34. Shri Saumarjyoti Dutta, Sub-Divisional Judicial Magistrate (M), Nazira.

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35. Smti. Al Moohmina Muzzammil, Sub-Divisional Judicial Magistrate (M), Lakhipur, Cachar.
36. Shri Manish Yadav, Sub-Divisional Judicial Magistrate (M), Naharkatia.
37. Shri Subarno Jyoti Deb, Sub-Divisional Judicial Magistrate (M), Titabor.
38. Smti. Zafreena Begum, Sub-Divisional Judicial Magistrate (S), Bongaigaon.
39. Shri Pronab Kumar Nath, Sub-Divisional Judicial Magistrate (S), North Lakhimpur, Lakhimpur.
40. Smti. Rupashree Deb, Sub-Divisional Judicial Magistrate (S) No.2, Kamrup (M), Guwahati.
41. Smti. Prarthana Neog, Sub-Divisional Judicial Magistrate (S) Nagaon.
42. Smti. Sibani Dutta, Sub-Divisional Judicial Magistrate (S), Chirang.
43. Shri Anurup Bordoloi, Civil Judge (Jr. Div) No.1, Kamrup (M), Guwahati.
44. Smti. Sparsita Garg, Sub-Divisional Judicial Magistrate (S), Jorhat.
45. The Private Secretary to Hon'ble Mr./Mrs Justice _____, Gauhati High Court, Guwahati.
46. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
47. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
48. The C.A. to Registrar General/ Registrar (Admn.)/Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
49. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

(The names of the above Officers are not necessarily in order of Seniority)

19/12/2021
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI